

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.127  
C.P.(IB)/14(MP)2022

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Tehseen Khan

.....Applicant

**Order delivered on 12/08/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh Hon'ble Member(T)

**PRESENT:**

For the IRP/RP : Mr. Bishwa Ranjan Chatterjee  
For the Respondent (IndusInd Bank Ltd) : Ld. Adv. Mr. Amann Sharma

**ORDER**

Learned Counsel, Mr. Amann Sharma appearing for the IndusInd Bank Ltd seeks and is granted to file his Vakalatnama and reply. It is to be filed within two weeks by giving a copy to the other side.

Issue notice to the other Creditors except IndusInd Bank Ltd.

We direct the Applicant to serve the notice upon the other Creditors except IndusInd Bank Ltd through speed-post as well as e-mail and to file an affidavit of service of notice within two weeks.

The matter stands adjourned to 23.09.2022.

-Sd-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

A. Bhadauria

-Sd-

**MADAN B. GOSAVI  
MEMBER (JUDICIAL)**